

S.No.27

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-06-2024 AT 10:30 AM**

CP (IB) No. 53/9/HDB/2024
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Telanagan State Road Transport Corporation **...Operational Creditor**

AND

M/s. Suchir india Hotels & Resorts Pvt Ltd **...Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Harsha, for petitioner present physically.
For consideration, as a last chance, matter adjourned to 14.06.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)